

Power capacity addition target

3687. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that the Eleventh Five Year Plan targeted power generation capacity addition is not likely to be achieved;
- (b) if so, the reasons therefor;
- (c) what is the expected achievement; and
- (d) the steps being taken to achieve the revised target?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) to (c) A capacity addition target of 78,700 MW was originally fixed for the 11th Plan to meet the power requirement of the country. As per the Mid-term appraisal, the capacity addition target for the 11th Plan has been revised to 62,374 MW. A capacity totaling to 29,361 MW has already been commissioned till 15.11.2010 during the 11th Plan and projects totaling to 33,397 MW are under construction for commissioning in the remaining period of the Eleventh Plan.

(d) Government has initiated several steps to ensure that power generation projects are commissioned as per schedule during the Eleventh Plan. These include augmentation of manufacturing capacity of BHEL from 10,000 MW in December, 2007 to 20,000 MW by 2012; periodic review of issues related to supply of power equipment from BHEL by a Group under the chairmanship of Secretary (Heavy Industry); formation of several new joint ventures to manufacture supercritical boilers and turbine-generators for thermal power plants; bulk ordering of 11 units of 660 MW each with supercritical technology with mandatory phased indigenous manufacturing programme to promote indigenous manufacturing; sensitisation of stakeholders to enlarge the vendors base to meet Balance of Plants requirements; launch of 'adopt an ITI scheme' to develop skilled manpower; rigorous monitoring of projects at different levels by Ministry of Power, Central Electricity Authority, Power Project Monitoring Panel and Advisory Group under the chairmanship of Minister of Power; and introduction of web-based monitoring system. In addition, periodical meetings are held with concerned Ministries i.e. Ministry of Coal, Ministry of Petroleum and Natural Gas and Ministry of Environment and Forests to sort-out the inter-ministerial issues with regard to availability of fuel and grant of environment and forest clearance to generation projects.

Delay in implementation of MPLADS

3688. SHRI SHADI LAL BATRA: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state: